

THE HIGH COURT OF MEGHALAYA SHILLONG

No. HCM.II/43/2015/___

Dated Shillong, the ___ May , 2015

EXTENSION NOTICE FOR N.I.Q.

The date of receipt and opening of the quotations relating to "supply of 1(one) Franking Machine" vide quotation Notice No.HCM.II/43/2015/1246 dated 8th May, 2015 is hereby extended to 1st June, 2015 at 1:30 p.m. and opening at 2:00 p.m. respectively.



REGISTRAR GENERAL

Memo No. HCM.II/43/2015/ 1353A

Dated Shillong, the 18 May, 2015

Copy to:-

1. The Editor, The Shillong Times, Shillong for publishing in their newspaper.
2. The Editor, Mawphor, Mawkhair, Shillong, for publishing in their newspaper.
- ✓ 3. The System Analyst for uploading in the Official Website.
4. Office Notice board.
5. Accounts Section.
6. Office File.


REGISTRAR GENERAL